

## OLD RECORDS IN STATES OF RAJASTHAN

\*1227. **Shri Balwant Sinha Mehta:** (a) Will the Minister of Education be pleased to state whether it is a fact that Government have set up a committee to examine and report on the considerable treasure of old records lying in the various 'Indian States' of Rajasthan?

(b) If so, do Government propose to set up such committee for each part 'B' State of the Union, where a large number of historically important manuscripts, paintings and coins covering a period from the Moghul dynasty to the British regime, are lying?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) No. Sir, but each case will be considered on merits.

श्री बलवंत सिंह महता : राजस्थान में ऐसे कई मठ, मन्दिर, जैन उपाश्रय तथा व्यक्तिगत भंडार भी हैं, जहाँ ऐसी सामग्री बहुत मात्रा में पाई जाती है, मगर वह वहाँ नष्ट हो रही है। क्या कमेटी उस की भी जांच करेगी ?

श्री के० डी० मालवीय : जी, हाँ। इस कमेटी का विचार है कि तमाम ऐसी सामग्री का संरक्षण करे।

श्री बलवंत सिंह महता : क्या भारत सरकार कहीं भी ऐसी पाई जाने वाली वस्तु की सुरक्षा करने का विचार करती है ?

श्री के० डी० मालवीय : यह तो एक सुभाव है।

## PURCHASE OF FACTORY OF MESSRS. HOPKINS WILLIAMS LIMITED

\*1228. **Shri N. Sreekantan Nair:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether Government propose to purchase the Factory and other assets of Messrs. Hopkins Williams (Travancore) Limited;

(b) whether any valuation of assets have been undertaken, and if so, what it would come to;

(c) whether the Central Government are aware of the fact that the Travancore-Cochin Government have already evaluated the entire assets of the Company and are contemplating purchase of the same; and

(d) whether Government are aware of the income received by the Travancore-Cochin State Government from the working of the Company as it is?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) The matter is under consideration between the Government of India and the Government of Travancore-Cochin.

(b) Yes, Sir. As the matter is still under consideration it will not be in public interest to disclose the results of the evaluation carried out.

(c) Yes, Sir.

(d) The information has been called for from the State Government and will be laid on the Table of the House as soon as it is received.

**Shri N. Sreekantan Nair:** Are the Government aware that Messrs. Hopkins Williams are only the mining agents or contractors of the Travancore-Cochin Government who are the real owners of the mineral sands?

**Shri K. D. Malaviya:** According to the Agreement of 1946 the position is like this.

**Shri N. Sreekantan Nair:** May I know whether the Secretary of the Ministry, when he went recently to Britain, met Colonel Howard and had any negotiations with him on this account?

**Shri K. D. Malaviya:** Some talks did take place and further talks are taking place in this connection in the country.

**Shri N. Sreekantan Nair:** May I know whether the Government are aware that Travancore-Cochin State gets more than Rs 30 lakhs every year from this factory and, in taking over, Government intends to compensate the Travancore-Cochin Government?

**Shri K. D. Malaviya:** All these questions are under negotiations between the Government of India and the Travancore-Cochin Government. So it is premature to say anything just now.

**Shri A. M. Thomas:** Has this company declared any dividend so far?

**Shri K. D. Malaviya:** I am not aware of any dividends declared by the Hopkins Ltd.

**Shri N. Sreekantan Nair:** May I know whether Government are insisting upon the specification of 1 per cent. of monazite in Ilmenite to put difficulties on the part of the Travancore-Cochin Government in manufacturing the sand?

**Shri K. D. Malaviya:** I do not accept the insinuation of the hon. Member; but the answer to the first part of the question is, Yes.

**Shri Punnoose:** Is it a fact that the Ministry negotiated or is negotiating with the National Lead of America in regard to the working of this company after being taken over?

**Shri K. D. Malaviya:** I am not aware of this.

**Shri T. N. Singh:** In reply to part (c) of the question, the hon. Minister said that the assets have been evaluated or are being evaluated. May I know if the Government have consulted the Audit department regarding the evaluation of the assets?

**Shri K. D. Malaviya:** That stage has not yet been reached.

**Shri Matthen:** Is the Government taking over or buying the factory or is only buying the shares?

**Shri K. D. Malaviya:** The proposal is to buy a controlling share of the company.

**Shri Matthen:** How many shares? All the shares or a controlling interest in the shares?

**Shri K. D. Malaviya:** I have already said, controlling share.

**Kumari Annie Mascarene:** May I know whether from the amount set apart in the Budget, about Rs. 11 lakhs, any amount is utilised in buying shares from Messrs. Hopkins Williams Ltd.?

**Shri K. D. Malaviya:** No, Sir. Not yet.

**Shri Punnoose:** Are Government aware that this industry is a nationalised industry with regard to the State and that this company is only a contractor or agent, and as such would the Government explain why they are entering into negotiations with this company?

**Shri K. D. Malaviya:** I have already answered this question.

#### NATIONAL SAMPLE SURVEY ORGANISATION

\*1229. **Shri K. C. Sodhia:** (a) Will the Minister of Finance be pleased to state for how long the multi-purpose National

Sample Survey Organisation has been working?

(b) What is the nature of work entrusted to this Organisation?

(c) Does it submit any periodical report?

(d) If so, when was the last one received?

(e) Do Government propose to release a brief account of its activities?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The scheme of the National Sample Survey was approved by the Standing Finance Committee in April, 1950. The field work after preliminary arrangements started in October, 1950.

(b) The National Sample Survey is to collect data on a sampling basis on demographic and socio-economic conditions, such as, the composition of households, age, sex, and occupation of the members of the households; on the pattern of consumers' expenditure, on the nature and value of agricultural and non-agricultural production; on the rates of daily wages of various types of skilled and unskilled workers, etc. As planned, the survey will be carried out round after round roughly three times in a year. In addition, special surveys are carried out as required by the different Ministries of the Government.

(c) Yes, Sir.

(d) The report on the First Round October 1950-March 1951 was received in December, 1952.

(e) The account of its activities from the beginning upto the Fourth Round, that is, upto November, 1952, is given in the General Report No. I, National Sample Survey. Copies of this Report have already been placed in the Library of the House. The activities of the organization will be included in the report of each round of the survey to indicate upto date position.

**Shri K. C. Sodhia:** How has the Budget of this organisation been increased by Rs. 12 lakhs this year?

**Shri C. D. Deshmukh:** It might have been better if this enquiry was made yesterday. The scope of the enquiry has been extended by taking over other work from the ICAR to which reference was made in a previous question. In addition, I believe, the urban areas have been covered for the first time.